

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

[Arising out of impugned final judgment and order dated 02-07-2018 in RPD No. 281/2009 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

NAGAR NIGAM LUCKNOW

PETITIONER(S)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

RESPONDENT(S)

(IA No. 97857/2022 - CLARIFICATION/DIRECTION, IA No. 9457/2019 - CONDONATION OF DELAY IN FILING, IA No. 9463/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 124817/2020 - EXEMPTION FROM FILING O.T., IA No. 9460/2019 - EXEMPTION FROM FILING O.T.)

Date : 10-12-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) Mr. S Nagamuthu, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Ms. Vatsala Tripathi, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Rohit Kumar Singh, AOR
Ms. Rajlakshmi Singh, Adv.
Ms. Vidushi Srivastava, Adv.
Mr. Varun Shankar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 17.12.2024.

(POOJA SHARMA)
COURT MASTER (SH)

(AMITA PANDEY)
COURT MASTER (NSH)